

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**IA NO. 146 OF 2016 IN
DFR NO. 306 OF 2016**

Dated: 29th March, 2016

In the matter of:-

Maharashtra State Load Despatch Centre (MSLDC) Appellant (s)

Versus

Central Electricity Regulatory Commission Respondent (s)

ORDER

The Court has not assembled. As agreed by the parties, list the matter on **05.05.2016.**

COURT MASTER